

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

O.A. NO. 2565/92

(3)

New Delhi this the 12th day of November, 1997.

Hon'ble Shri S.R.Adige, Vice Chairman(A)
Hon'ble Smt.Lakshmi Swaminathan,Member(J)

Shri C.P.Singh,
S/O Shri Hukam Singh,
Telecom. Office Assistant,
O/O District General Manager
Telecommunication,
R 2/61, Raj Nagar,
Ghaziabad(UP)

(By Advocate Shri Ashish Kalia)

..Applicant

Vs

Union of India, through the
Secretary,
Ministry of Communication,
Department of Telecom.,
New Delhi.

The Chief General Manager,
Telecom.Lucknow.

The Telecom District General Manager
R2/61, Raj Nagar,
Ghaziabad(UP)

(None for the respondents)

..Respondents

O R D E R (ORAL)

(Hon'ble Shri S.R. Adige, Vice Chairman(A)

Applicant prays for refixation of pay by giving him the benefits of Military Service which he contends is under normal operation of rules as allowed to similarly placed persons with consequential arrears.

2. Shri Kalia appears for the applicant and has been heard.
~~and~~ None has appeared for the respondents.
3. Shri Kalia states that the applicant's representation dated 7.9.91, still remains undisposed of by the respondents.
4. We dispose of this OA with a direction to the respondents

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(A)

to dispose of the applicant's representation dated 7.9.91 by a detailed and speaking order in accordance with the rules and the instructions on the subject, after giving him a reasonable opportunity of being heard in person, within a period of two months from the date of receipt of a copy of this order. While this disposing of the applicants' representation, respondents will also specifically keep in view the contents of the Defence Ministry Circular dated 5.2.83 referred to in the applicant's representations, ^{as} also any other circulars that are relevant on the subject.

5. With the aforesaid directions, this OA is disposed of. No costs.

Lakshmi Swaminathan
(Smt. Lakshmi Swaminathan)
Member(J)

S. R. Adige
(S. R. Adige)
Vice Chairman(A)